

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -3323
ANSWERED ON - 29/03/2023

OLD AGE HOMES AND DE-ADDICTION CENTRES

3323 #. SHRI KAILASH SONI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of proposals received from Madhya Pradesh during the year 2021-22 and 2022-23 under the schemes being run for Old Age Homes and De-Addiction Centres;
- (b) the number of cases for which approvals were issued;
- (c) the number of cases pending for approval; and
- (d) the number of cases to be accorded approvals and the timeline for the same?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) to (c) Under the Scheme of Integrated Programme for Senior Citizens (IPSrC) proposals for 15 projects were received from Madhya Pradesh during the financial year 2021-22, out of which grant-in-aid was released for 5 projects. Grant-in-aid could not be released in 10 cases due to non submission of deficient documents. Similarly, proposals for 11 projects were received from Madhya Pradesh during the financial year 2022-23, out of which grant-in-aid has been released for 5 projects and in remaining cases grant-in-aid could not be released due to non submission of deficient documents.

Under the scheme of National Action Plan for Drug Demand Reduction (NAPDDR), 27 ongoing projects proposals were received from the NGOs/VOs of Madhya Pradesh during the financial year 2021-22, out of which Grant-in-Aid has been released to 19 eligible projects, while grant-in-aid could not be released to 8 organizations who were not recommended by the PMU inspecting team. In the financial year 2022-23, 33 proposals for ongoing projects proposals were received out of which Grant-in-Aid has been released in all 19 eligible organizations.

(d) The release of funds is an ongoing process and proposals for release of grant-in-aid, are processed as per the norms and guidelines of the relevant Schemes and subject to their completeness in all respects and availability of funds.
